

due respect to the Legislature and due respect to the State Government. When they are insisting upon the abolition of the Upper Council in this session itself, it should be brought before the end of the session and passed in this session itself.

SHRI B. P. MANDAL (Madhe-pura): I want to move an amendment under Rule 90.

MR. SPEAKER: Have you sent this amendment to me?

SHRI B. P. MANDAL: It was not possible to give notice of this amendment. It has been tabled today. I am within my right.

MR. SPEAKER: You should have sent it to me before reading.

श्री बि० प्र० मंडल : अध्यक्ष महोदय, मैं चाहता हूँ कि इस को फिर से विजिनेस एडवाइजरी कमेटी को लौटा दिया जाय, निम्नलिखित बातों पर विचार करने के लिये।

शुगर के साथ साथ जूट के विषय पर भी...

MR. SPEAKER: This is just a statement. The motion comes next. You should have just cared to see the agenda. He has just stated the business. The motion is coming in the next item. You are speaking something which you should speak even the next item. You are speaking on item No. 10.

SHRI S. M. BANERJEE (Kanpur): Yesterday, in the Business Advisory Committee I was assured that a discussion on the Central Government Employees' Strike which was postponed on account of Prof. Humayun Kabir's death will be taken up next week. I would like to know whether it has been accepted.

MR. SPEAKER: Let the motion be moved. After that you can say.

BUSINESS ADVISORY COMMITTEE

Thirty-Ninth Report

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): I beg to move:

"That this House do agree with the Thirty-ninth Report of the Business Advisory Committee presented to the House on the 21st August, 1969."

SHRI UMANATH (Pudukkottai): Now my point arises. We must know whether he has accepted that Punjab Abolition of Upper Council Bill will be taken up in this session and passed.

SHRI K. RAGHU RAMAIAH: I refute the allegation that in this or any other matter we are in any conspiracy with the Jan Sangh or any other party. He made that statement. That is number one. Number two is this. (Interruption) I fully appreciate the sentiments but he will appreciate the difficulty of the Government also in finding out the priorities.

श्री बि० प्र० मंडल (मधेपुरा): अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है।

SHRI RAMAVATAR SHASTRI rose—

MR. SPEAKER: Let him finish.

श्री बि० प्र० मंडल : अध्यक्ष महोदय, मेरा कहना यह है कि जूट से ही हिन्दुस्तान को फारेन एक्स्चेन्ज मिलता है और अभी जो जूट ग्रीन्स....

MR. SPEAKER: You need not read the whole lot. You may suggest that it should be referred back.

SHRI B. P. MANDAL: I will speak for just five minutes only. I will take actually even less than five minutes.

[Shri B. P. Mandal]

Sir, I move:

"That the Report of the Business Advisory Committee be referred back to the Committee (for including time for debate on jute)"

MR. SPEAKER: You need not read the whole lot.

SHRI B. P. MANDAL: . . . (for including time for debate on jute together with sugar, for including discussion on Netaji Subash Chandra Bose and to drop recommendation regarding sitting on Saturday)."

शनिवार को बैठने की बात के ऊपर भी मैं आब्जक्ट करता हूँ। वह बे मतलब है। मैं एक और बात कह देना चाहता हूँ कि यहाँ पर ज्यादा समय लेजिस्लेटिव मेटर्स के लिये न देकर मोशन के डिस्कशन पर दिया जाता है। जो कि एक सेट आफ मेम्बरस के ही अधिकतर मोशन होते हैं। इस लिये इस को बिजिनेस एडवाइजरी कमेटी को फिर से भेजा जाय।

MR. SPEAKER: You are moving that it should be referred back to the Business Advisory Committee.

SHRI S. M. BANERJEE (Kanpur): Sir, I will take one minute only. The Business Advisory Committee has decided for giving one hour. You have very kindly agreed on the question of Central Government employees.

MR. SPEAKER: After hearing everything in the Business Advisory Committee you come here again and say this. (Interruption). In the Business Advisory Committee you could say something.

SHRI S. M. BANERJEE: I only want this from the hon. Minister, because . . .

MR. SPEAKER: The hon. Minister was also there.

SHRI S. M. BANERJEE: 26th it should come. He wanted to consult the Minister. I wanted to know whether he agreed to. It is a very urgent matter, Sir. Otherwise I would not have raised it.

श्री रामावतार शास्त्री (पटना) : अध्यक्ष महोदय, यह बात साफ है कि अगले सप्ताह के लिये बिजिनेस की जो लिस्ट दी जाती थी उस में पटना की खुदाबरूण प्रोरियन्टल लाइब्रेरी बिल की चर्चा रहा करती थी। मैं जानना चाहता हूँ कि इस बार उस को क्यों समाप्त कर दिया गया? हो सकता है कि बहुत से सदस्यों को उस से रुचि न हो, लेकिन वह बहुत महत्वपूर्ण लाइब्रेरी है। इस को गवर्नमेंट खुद ममझती है और इसीलिये उस ने बिल पेश किया। मैं चाहूँगा कि इस तरह से हर बार इस को टाला न जाय। इस लाइब्रेरी के बारे में पिछले दो सालों से बराबर आ रहा है। अगर आप इस को छोड़ देते हैं तो यह एक अजीब बात है। या तो आप इस को बिल्कुल छोड़ दें और कह दें कि बिल लाने की कोई जरूरत नहीं है। लेकिन अगर आर्डर पेपर पर लाया जाता है तो उस पर बहस जरूर होनी चाहिये। पिछले अधिवेशन में नहीं हुई। इस बार भी जब हम लोगों ने इस मामले को उठाया तब दो हफ्ते से इस को लाया जाने लगा। लेकिन इस बार भी इस को छोड़ देना किमी भी तरह से उचित नहीं है।

श्री शिव चन्द्र झा (मधुबनी) : हम को मंत्री महोदय द्वारा केटागोरिकली बतलाया जाय कि यह आयेगा या नहीं?

SHRI RAGHU RAMAIAH: I would like to bring to the attention of hon. Members that we are already finding time for the discussion regarding sugar policy, which I had already announced. Now, there are so many other things. The Business Advisory

Committee goes into all these things and they have to apportion the time, because time is very limited. And, about Subash Chandra Bose, the hon. Speaker has said, he would consider the matter on Monday. As regards Khudabaksh Oriental Library, that is also a question of time. I would like to appeal for the co-operation of the hon. Members in this regard. After all, within the next one week we have to rush through urgent, emergent, most necessary, most important legislation; so, it is just a question of priorities.

श्री मोलहू प्रसाद (बांसगांव) : मैं एक सवाल पूछना चाहता हूँ। इसको मैं पहले भी उठा चुका हूँ। पेरूमल कमेटी की रिपोर्ट दस अप्रैल, 1969 को सभा पटल पर रखी जा चुकी है। तब मंत्री महोदय ने कहा था कि उस पर इस सदन में विचार हो, इस पर विचार करेंगे। मैं जानना चाहता हूँ कि उसका क्या निष्कर्ष निकला है ?

SHRI RAGHU RAMAIAH: Sir, this matter was raised last time and I understand, copies of the report of this Committee are still awaited. And, as soon as they come, we shall attend to it.

MR. SPEAKER: I am now putting the amendment of Shri B. P. Mandai to the vote of the House. The question is:

"That the Report of the Business Advisory Committee be referred back to the Committee."

The motion was negatived.

MR. SPEAKER: I will now put the motion moved by Shri Raghu Ramaiah to the vote of the House. The question is:

"That this House do agree with the Thirty-ninth Report of the

Business Advisory Committee presented to the House on the 21st August, 1969."

The motion was adopted.

MR. SPEAKER: The House now stands adjourned for lunch and will meet again at 2.30 P.M.

13.33 hrs.

The Lok Sabha adjourned for Lunch till thirty minutes past Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at Thirty-two Minutes past Fourteen of the Clock.

SHRI VASUDEVAN NAIR in the Chair.]

APPROPRIATION (RAILWAYS)
NO. 3 Bill*, 1969

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH): I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1969-70 for the purposes of railways.

MR. CHAIRMAN: The question is:

That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1969-70 for the purposes of railways."

The motion was adopted.

DR. RAM SUBHAG SINGH: I introduce the Bill.

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†Introduced with the recommendation of the Chief Justice discharging the functions of the President.